

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 6 of 2013
IN
Appeal No. 47 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation
Co. Ltd.Review Petitioner - Appellant(s)

Versus

Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Hemant Singh

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan

ORDER

It is pointed out that this Appeal was heard before the other Bench of this Tribunal.

So, post the matter for further hearing before the same Bench on

30.04.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt